

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 174 of 2012 & 174 of 2013

Dated : 7th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar

ORDER

We have heard learned counsel for the appellant in Appeal No. 174 of 2013. The learned counsel for the appellant is directed to file written submissions both in Appeal Nos. 174 of 2012 and 174 of 2013 and serve copy thereof on the other side.

Post the matter for further hearing on **23rd April, 2014**.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member